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SHRI SHYAMNANDAN MISHRA: Have the Government taken into account the interpretations of the constitutional position in this regard after 1956 as given in the United Nations and by Prime Minister Nehru, on the floor of this House?

MR. CHAIRMAN: Now, we resume the debate on the President's Address.

16.32 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS-Contd.

MR. CHAIRMAN: Shri P. K. Deo, you may continue resume your speech.

SHRI P. K DEO: I was narrating how a budding journalist and a BLD leader of Bolangir was done to drath under the wheels of a Congress jeep and some big shots of the area were arrested and bail was also refused by the High Court But as the Criminal Procedure Code has been amended, they have been let off because no charge-sheet has yet been framed against them and, if no charge-sheet could be fruned within two months of the incident, the Criminal Procedure Code 15 very clear, that they should be let off. They have been let off and they are now creating havoc and are intimidating the witnesses. Only the other day we learnt with great regret how there was a firing on the peaceful procession of Jayaprakash Narayan from the Indira Brigade.

While talking about electoral reforms, the President has been silent about the role of the big money and foreign money which has been corrupting our elections and making the elections a mockery. The poverty and the ignorance of the people are being exploited. I would have welcomed the President's Address if he had given an indication that all the political parties snould declare their assets and annually publish the statement of their receipts and expenditure for public scrutiny. It will curb to a great extent the corrupting influence of money power and the partisan attitude of the big monopolists and money bags.

Regarding corruption, in every session, even though the opposition parties are very small, they have exposed various skeletons from the Congress cub-board and it is high time that there should be a Lokpal and Lok Ayuata an institution to go into public grievances and complaints. Even though the Government of India as early as 1971 introduced a Bill, it has not yet been passed by this House. That is why Jayaprakash Narayan, according to Mr. Masani, acts as the non-official Ombudsman of the nation.

While discussing the President's Address, I would like to point out that various irrigation projects and various hydel projects have been kept in abeyance. No clearance has been given by the Central Water & Power Commission because it is subject to adjudication by the Inter-State Water Disputes Tribunal. It is high time that clearance is given to the Upper Indiravati project in Orissa az also the Narmada project That would go a long way in solving the power shortage and the food shortage of the country. No indication is being given regarding the termination of emergency in this country. Emergency has been clamped down in the wake of the Pakistoni aggression in 1971 to meet the threat to India's security. The Union Government has been made a repository of vast powers the fundamental rights and other justiciability stood suspended. Sir, in the meantime, normalcy has been restored. There was the Cease-fire in December, 1971. There was the Simla Pact in 1972. We had the repatriation of prisoners of war in 1974. We had the mutual nostal telecommunication, visa and protocol agreements. These agreements have been signed. In the

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meantime many general elections have been taking place in the States. So, there is absolutely no reason for the continuance of the emergency. On the other hand, to our great dismay, we find, the Defence of India Rules is being used to extern political and social workers, to suppress their legitimate trade union movements, to breaking the railway strike and to ban social and political ciganisations and censor newspapers. MISA has been misused to detaining people without any valid grounds. In Bihar out of 300 persons detained under MISA 299 have been released by the High Court. So, it is high time that the emergency powers enjoyed by the Government and the emergency which has been clamped down should be abrogateo.

Aftr going through the President's Address I have come to the conclusion that the Government is for assuming dictatorial powers. Otherwise the head of the bigges; demonot have falicitated cracy would Sheikh Mujibar Rahman in Bangladesh, for whose liberation we shed our blood and sweat so much. And when Sheikh Majibur Rahman has a assumed sweeping presidential executive powers, and when he can even veto legislation which could be passed by the elected Pailiament, can set up a single rational party, shutting out opposition parties, not a little finger here was raised by this Government.

Sir, while dealing with Foreign Affairs, the President has montioned mostly regarding the visit of foreign dignitaries of the country. Our foreign policy is not well-defined, so far as non-alignment is concerned, the President has mentioned:

We greatly appreciate the support given by the USSR to our policy of non-alignment and friendship among all nations'.

I cannot understand why the USSR has been singled out. Our foreign policy is not subservient to Russian

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interest. Non-alignment is only superficial claim. It has no objective proof. Non-alignment is only an extension of the special relationship with the Soviet Union. Sir, we should have equal friendship with all big powers. We should not be sucked into these block power politics. Regarding the regional balance of power we should not be pawns in the international chessboard. We should have an independent foreign policy. We should be able to speak from a position of strength. It is a good thing that our foreign policy is being framed by an able Minister Mr. Y. B. Chavan but at the same time I cannot understand why there should be another person in the name of Mr. G. Parthasarathy who would be sitting over Mr. Y. B. Chavan and decide the foreign policy as Chairman of the Policy Planning Committee, a sort of Supre-Foreign Minister as pointed out by Shri Janeshwar Mishra.

It is because of our leanings to a particular big power that our neighbours, Shri Lanka and Nepal have their leanings more towards China, and South Asia has become a region of mutual suspicion, tension and arms race which we all dislike.

In this regard, I would like to point out that the Government of India cannot afford to be a propaganda media of USSR like our CPI frie.ids. The design of the CPI is to capture power by infiltration into the ruling party and sabotaging the democratic institution which has been very well manifested in their Vijayawada thesis. It is a vity that in thirty years. we have failed even to earn the goodwill of all the nations.

Another thing I would like to point out is regarding the P.R.G - Provisional Revolutionary Government of South Vietnam. The President has mentioned about establishing a "ormal contact or more direct relation with the PRG of South Vietnam. I feel that it is not consistent with our

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domestic policy. When we condemn violence. Sir, the PRG is an institution which is trying to overthrow the established Government by use of We have violence. diplomatic ties with South Vitenam Government. It is something like the Nagaland National Council which calls itse'f the Federal Government of Nagaland after getting Chinese arms aid. Sir. we condemn the killings of the Inspector General of Police and other high officials in Mizoram by the Mizo hostiles. When we condemn the US arms to Pakistan, how can we support the supply of arms by the USSR to National Liberation Front of South Viet Nam which has now proclaimed itself to be the PRG or the Provisional Revolutionary Government?

So, I would bke to point out in this regard that the President's Address has completely belied all our expectation and it is far from satisfactory. It should be thrown lock, stock and barrel.

SHRI P. R. SHENOY (Udipi): Mr. Chairman, Sir, I use to support the Motion thanking the President for his Address on the eve of the current session.

Sir, the President dealt with rise in prices and I am glad that a considerable part of his Address is dealing with common man's problems. The hard ships of the people went on increasing from the days of Bangladesh war. When our country was trying to reduce the import of foodgrains and other essential commodities soon after the Sangladesh war was over, with a view to achieving self-reliance, there were famines, droughts and cyclones in many parts of the country. Naturally, the Government had to fight all these problems on a humanitarian ground. But, just then, there was an international oil crisis and there was an increasing demand for every commodity everywhere and there was reduction in production. The result was that the prices went up rapidly and scarcity in many of the essential commodities

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was found. The Government took measures to check the rise in prices by putting a curb on expenditure both in plan as well as in non-plan, wasteful and developmental, unproductive private and public expenditure. And as a result the prices have been controlled to some extent and many of the essential commodities have become less scarce. I must point out to the Government that the price of rice is still going up gradually in the whole country and this is due to certain wrong policies followed by the State governments perhaps at the instance or with the approval of the Central Government. So, 1 request the Centre to take serious notice of this fact.

There is no doubt that inflation is a world phenomenon but it is also a fact that the adverse effect of inflation on the middle and the working class people of this country is a nonworld phenomenon. In other countries the wages and income have gone up rapidly in proportion to rise in prices but in our country the wages and incomes of the middle and the working class people have not gone up in proportion to the rise in prices and as a result the real incomes and wages of the common people have come down. It is the middle and the working class people who have made the maximum sacrifice during this inflation period and the Government should not forget these sections while forming plans and production programmes.

Sir, the President rightly has conviratulated the nuclear scientists and engineers for the remarkable advance made in the nuclear field. The future of this country and the prosperity of this country and the responsibility of increased production by scientific methods lies in our engineers and scientists and not in the hands of monopolists and the economists who supply them economic theories. It is regrettable that these engineers and scientists do not get enough encouragement in the country and there is 2

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brain drain. I request the Government to formulate some scheme to see that this brain drain is reduced to the minimum and the scientists and engineers of this country contribute to the advancement of the people of our own country.

I am glad that the President has made a reference to corruption. The President is anxious to pass the Lckpal and Lokayukt Bill in the current year itself. I hope, that this Bill be passed in the current Session itself. Corruption grows rapidly whede there is wide gap between the income of a public servant and the income of a private individual who is a leading lawver or a busy doctor or a big businessman. At higher level corruption represents greed for power and at lower level it represents an urge for survival. Sir, corruption can be reduced in the country only by taking some economic measures such as ceiling on urban property and other economic measures. I am glad that the President has made a reference to certain economic measures which the Government will undertake during the current year. In the Piesident's Address, it has been stated that the Government is undertaking different programmes for educational reforms In this, the Government has a fundamental duty. It is one of the Directive Principles that free and compulsory elementary education should be given to all children below fourteen Sir, it is 25 years since the Constitution came into force. Yet, this directive principle has not been fulfilled by the various Governments in the country. I hope the Government will give top priority to elementary education and see that all children below fourteen and above six vears are given free and compulsory education thioughout the country Sir, in Karnalaka, Tamil Nadu and some other places, secondary education is free with the exception of convents and some other schools I hope that the secondary education will be made free throughout the country in

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all the States without any exception. In colleges, some private managements find it difficult to run the colleges because they do not get sufficient grants, and therefore they are compelled to collect forcible donations from students by adopting questionable methods. I request the Government to see that the private managements do not resort to these questionable methods and see that they get enough grants.

Sir, one of the best methods of solving the un-mployment problem is self-employment Lakhs of educated young men can be employed, if they are encouraged to start small scale industries or fair price shops or hotels For this, they should or restaurants be given assistance by nationalised banks Nationalised banks do not give much assistance to small scale industries though we talk much about it. In fact, there are no guidelines to help small scale industries by the nationalised banks So. the nationalised banks should formulate some guidelines to help the small scale industries and other small units for promoting self-employment. The Life Insurance Corporation is taking no interest at all in the small man though it gets much business from the small man. Therefore the LIC should also take interest in this and it should also try to solve the problem of unemployment, by providing self-employment to our young men. Sir, we have given top priority in our Plans to irrigation and power. Bu, instead of dams, disputes are coming up over the river waters everywhere in the country. The Government should see that there are no more river water disputes and for that, the present River Water disputes Act should be amended and we should see that all the river water disputes are settled as quickly as possible.

Sir, there is shortage of power. In the Fourth Plan, we have not reached even 50 per cent of the target and 50 per cent of the capacity is not utilised. Government is talking of

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power generation. But, they are not giving sufficient aid to the States to increase the power generation. The Kali river project is a standing example. The Kali river project in Karnataka is not being implemented quickly for want of funds. I would request the Government that they should provide enough funds for implementing the Kali river project so that the total power generation in the country can be increased

In this country, Sir, there are certain safeguards for linguistic minorities. But, Sir in Kerala, in the Kannada-speaking Kasargod taluk the government employees are compelled to pass difficult tests in Malayalam, It is impossible to pass these tests Therefore, the Central Government should intervene and see that the insistence by the Kerala Government on Kannada speaking employees to pass those difficult tests in Malayalam is removed.

श्री शिवनाव सिंह (महत) : सभापति महोदय राष्ट्रपति जी ने अपने अभिभाषण मे हमारे सामने देश की स्थिति का दीग्द झन किया है। उन के प्रशिभाषण पर जो धन्य-वाद-प्रस्ताव प्रस्तुत किया गया है मैं उसका समर्थन करता है ।

हमारे देश का पिछला साल काफी संकटपूर्ण गजरा है। हमारे सामने कई दिनकते ग्राई, लेकिन देश के नेतृत्व में, भौर देश की जनता ने, दढता के साथ उन का मुकाबला किया ।

16.57 hrs.

[DR. HENRY AUSTIN in the Chair]

हमारी मरकार ने इस प्रकार के कदम उठाये. जिन का ग्रसर साल के भाषिरी दिनों में हमारे सामने आवा और हमारे देश में एक उल्टाट्रेड गुरू हुमा जो कि सम्पूर्ण संसार मे भाज तक नहीं हमा है। दुनिया के दूसरे देशों में इनफ्लेशन शुरू हमा भीर बाज भी वह भागे ही वढ रहा है । लेकिन हमारी सरकार के उचित कदमों की बजह से हमारे देश में इनफ्लेशन का टेड न केवल रुका है बल्कि वह नीचे की तरफ गया है। यह हमारे देश के लिए बहत वड़ी एबीवमेंट है।

ग्राज हमारे सामने जो समस्यायें हैं. वे कुछ राजनैतिक दलों की वजह में हैं झौर कुछ हमारी ग्रायिक नीतियों की वजह से हैं। हमारी ग्राधिक नीति जितनी सुदुढ़ होनी बाहिए. वह उतनी सुदढ़ नहीं हो पाई है। इस लिए हमें इम बारे में चिल्लन करना चाहिये ।

हनारी देश एक कृषि प्रधान देश है लेकिन साथ ही हम इडस्ट्रियल सैक्टर को भी नेम्सेक्ट नहीं कर सकते । इन दोंनों क्षेत्रों के बारे में हम झाज तक कोई निश्चित नीति नहीं बना पाये हैं । हमारे इंडस्ट्रियल सैक्टर में किस प्रकार का प्रावधान हो--हम प्राईवेट सैक्टर रख पब्लिक सैक्टर रखें या आयंट सैक्टर रखे इस बारे में हम कोई परा मन्यन नही कर पाये हैं। इसलिये आज भी हमारे देश में यह शंका है कि हम किस भोर प्रगति करें। झाज समय छा गया है कि जब हम वपना पार्थिक विकास करना चाहते हैं तो किसी न किसी एक रास्ते को हमें भ्रपनाना पडेगा ।

लोग पब्लिक सैक्टर की काफी झालोचना करते हैं। हम मानते हैं कि पब्लिक सैक्टर ने माज कुछ न कुछ मुनाफा करना शुरू किया है है लेकिन हम यह स्वीकार नहीं कर सकते कि पब्लिक सैक्टर का मुनाफा जितना होना बाहिए उतना हो पाया है। प्राज भी उस के मैनेजमेंट में काफी सुधार की गुंजायश है। जो मनाफ़ा हमा है उस का कुछ न कुछ श्रेय बड़ी हुई कीमतों को है। इसलिए हमें इन बात से संतृष्ट नही हो जाना चाहिए कि पब्लिक

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[श्री शिवनाथ सिंह]

सैनटर का सुधार हो चुका है बल्कि उस में सौर भी सुधार करने का प्रयत्न करना चाहिए। भव तक हम पब्लिक सैक्टर को मजबूत नहीं करेंगे तब तक इंडस्ट्रियल गोथ के सम्बन्ध में हमारे देख की समस्याओं का निराकरण नहीं हो पाएगा। हम ने देख लिया है कि प्राईबेट सैक्टर सिर्फ इस लिए जनता को चूस पाया है कि उस को छूट मिली हुई है। इसलिए साज प्राईबेट सैक्टर पर संकुश लगाना पड़ेगा। 17.00 bra.

हम देखते हैं कि पिछले दो सालों में जितना भी इनफ़्लेशन हुमा है बह उन देशों में हुमा है जिन की मयं-व्यवस्था किसी न किसी पूंजी-बादी लाइन पर थी। समाजवादी देशों में इनफ्लेशन में उतनी बढ़ोत्तरी नहीं हो पाई है जितनी पूंजीवादी मर्थ-व्यवस्था में हुई है। हमें इस से सबक लेना चाहिए कि समाजवादी धर्ष-व्यवस्था से ही, हमरो समाजवादी देशों जैसी व्यवस्था से ही, हमारी समस्याम्रों का निराकरण हो सकता है। म्राज समय मा गया है कि हम इस बात पर विचार करें कि हम म्रपने इंडस्ट्रियल फ़ील्ड में किस प्रकार की मर्य-व्यवस्था कायम करना चाहते हैं।

दसरा निवेदन में कृषि के संबंध में करना चाहंगा । कृषि के अन्दर बढ़ोत्तरी हई है। लेकिन ग्राज भी इस प्रकार की समस्याएं हैं जो कृषि के विकास में बाधाएं पहुंचा रही हैं। राष्ट्रपति महोदय ने मपने मभिभाषण में कहा है कि एग्रीकल्चर सैक्टर में माज जो स्थिति है उस से हम सब संतोष की सांस लेते हैं हमारी रबी की फ़सल मच्छी माने वाली है इसलिए भावों में गिरा वट आई है। लेकिन इस से हमें दूसरा खतरा भी है। माज रबी की फ़सल भ्रच्छी हुई, भ्रच्छा उत्पादन हुमा इसलिए हम प्राइज कंट्रोल कर पाते हैं या प्राइस रोक पाते हैं यह दोहरा खतरा है। हमें देखना पडेगा कि जितनां भी एग्री तलचर फ़ील्ड में पैदा होता है वह सब का सब हम पब्लिक

बिस्ट्रीब्युसन सिस्टम के मार्फ्रत कंज्युमर की पहुंचायें र इस के वो पहलू हैं कि काश्तकार जो खेत के अंदर बैदा करता है उस को भी समुचित दाम मिले भौर उस के साथ साथ कन्जम्मर को भी मीज सही दाम पर मिले। यह तभी सम्भव हो सकता है जब कि हम पब्लिक डिस्ट्रीब्युगन सिस्टम को मजबत बनाएं। जब तफ वह मजबूत नहीं होता है तब तक न किसान को फ़ायदा होगा न कन्जयमर को फ़ायदा होगा। मिछले सालों में सरकार ने कुछ व्यापार भपने हाथ में लेने की चेष्टा की । गेह का व्यापार और दूसरे व्यापार, झनाज का न्यापार अपने हाथ में लेने की चेव्टा की। लेकिन कुछ ऐसे तत्व थे जिन्होंने उसका विरोध किया और सरकार की नीति को सफल नहीं होने दिया। किन्तु माज समय है कि सरकार को इत झोर ध्यान देना चाहिए झीर मजब्ति से इस कदम को उठाना चाहिए ताकि जितनी भी पैदावार किसान करता है उस का व्यापार सरकार के हाथ में हो, कोई बिचौलिया उस में न रहे । कन्जयूमर को ठीक दाम पर चीज मिले मौर प्रोड्यूसर को उस का उचित मूल्य मिले। इस प्रकार की व्यवस्था तभी भा सकती है जब कि पब्लिक डिस्ट्रीब्युशन सिस्टम के मार्फ़त हम इन चीजों का वितरण करें।

पिछले साल में जो समस्याएँ थीं वह का फी ऊंचाई पर चढ़ चुकी थीं । इसलिए मजबूर हो-कर समाज को झौर सरकार को उन के लिए सोचना पड़ा । उस के म्रन्दर डी-होडिंग का कैम्पेन किया टैक्स इवेजन के ऊपर चैक लगाने की चेष्टा की झौर स्मॉल्ग का एक बहुत बड़ा पाप जो हमारे यहां था उस को हमने कंट्रोल करने की चेष्टा की जिस से उस में थोड़ा बहुत नियंत्रण माया है । लेकिन माज सरकार के जो कदम थे, लोगों को ऐसा एहसास हो रहा है कि उन में कुछ ढ़िलाई माई है । ढिलाई का वातावरण बनता है तो उस में ये जितनी

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Address (M) भी खराब काम करने बाली ताक रे थी, जो समाज के साथ भीर देश के साथ खिल गढ कर रही थी उन के हौसले फिर बढ़ते हैं। जब तक उन के साथ सख्ती होती है वे लोग ठीक रहते है। लेकिन जैमे ही उन को थोडी बहत सहलि गत मिली वे फिर सिर उठाते हैं। इसलिए कही ऐसा न हो जाए कि वे फिर भपना सिर उठाए। म्राज जो पब्लिक का फेर जो सरकार चलाते हैं उन के अन्दर पैदा हमा है कि सरकार जिस वक्त चाहे किसी बुराई को रोक मकती है, साधारण जनता का यह विश्वास सरकार में कायम रहे तनी हमारी डेमोकेसी कायम रह सकती है ग्रोग तभी हमारा समाज-वाद का नाग मकन हा सकेगा है। इमलिए इस समय कोई दिलाई नही होनी चाहिए श्रीर ग्राम जनता को यह विश्वास होना चाहिए कि सरकार के कदम इस म्रोर मजबूती से अपने बढ रहे है। इम नरफ सरकार को ध्यान देना चाहिए।

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राष्ट्रगति जी ने कृषि के नियं जिनना कहता चाहिये था उनना अपने अभिनाषण मे नही पताहै। यह बात मही है फिइम **ग्रमिमाषण** में देश की सब बातो को नही कह मकते वह लेकि ं कृषि हमार। एक बहुत ही महत्वपूर्ण अनेत है ग्रोर जब नक कृषि का उत्पादन नही बहेगा, ऋषि का उत्था र नहीं होगा तब तक हम कोई विगेव प्रगति नहीं कर पायेगे । इसलिये मा लोग राष्ट्रानि जी इसके बारे में अधिक कहते तो हमे मन्तोप होता । माज ऋषि की ग्रनेक समन्याये हैं। किसान को विजली नही मिलती है, पानी नही मिलता है। अन्तप्रान्तीय झगडे पानी के झौर बिजली के

Address (M) चल रहे हैं। इसलिये इस सम्बन्ध मे रेन्द्रीय मरकार एक इस प्रकार का विधेयक लाये, ऐसा एक कानून बनाना चाहिये कि बिजली और पानी राष्ट्र की सम्पत्ति है। जब तक रेन्द्रीय सरकार का इन पर नियलण नही होगा तब तक एक प्रान्त शिकायत करेगा, दूमरा प्रान्त शिकायत करेगा झौर जा डेकिसिट इलाके है व हमेणा नुकसान उठाने रहेगे। इमलिये तमाम पानी के ऊगर म्रोर जितनी भी नदिया है जो एक प्रान्त मे दूसरे प्रान्न में गंकर गुजरती है, उन सबके ऊनर केन्द्रीय भरकार का नियत्नण होना चाहिरे। उभके लिये चाहे किसी प्रकार की एथारिटी बन या जो भी हो, लेकिन झापसी विवाद मुलझाये जाये, इम प्रकार का प्राव-धान होना चाहिये ।

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इसी तरह मे बिजली के सम्बन्ध मे निवेदन करना चाटूँगा कि प्र प्रान्त झौर प्रान्तों के साथ प्रे देण की एक ग्रिड बने झौर जो भी इलाके ग्राज बिजली पाने की क्षमता मे नही हैं उनको बिजली दी जाय । ग्राज यह होता है कि ग्राबिट्रेरी तराके से किसी प्रान्त की छिजली कट गई किसी को वढ गयी। इससे लोगों को निराणा होनी है और उनके प्रन्धर एक दुख की भावना पैदा होती है। इस और भी मरकार को ब्यान देना चाहिये। इस दिक्षा मे समुचित कदम उठाया जायेगा तो उमका ग्रच्छा नतीजा मायेगा।

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[श्री शिबनाथ सिंह]

विदेशों से इमारे जो संबंध हैं उनके बारे में भी राष्ट्रपति जी ने बहुत विस्तार से कहा है। हमे एक झाशा जगी थी बोडी बहुत पहले कि घमेरिका के साथ हमारे सबंध मन्छे बन रहे हैं। लेकिन ममेरिका की सरकार ने जो पाकिस्तान को हथियार देने का निर्णय किया है. जो झाजकल काफी चर्चा का विषय है, उससे काफी हमें तकलीफ हूँ मौर यह हमारी सरकार के ऊपर है कि वह किस प्रतार का अपना इन्पलुएस एक्मरमाइज करे, फिस प्रकार का परशएमन करे।लेकिन उनको करना बाहिए जिससे थि हमारे रिलेशश मे बिभाइ भी न होने पाये ग्रीर उसके साथ भाष समार में शक्ति ग्रसतुलन भी न होने पाये। पाकि-स्तान को इस तरह के हथियार जो ग्राज दम माल से नही दिये जा रहे थे. देकर ग्रमेरिकी सग्कार हमारी जानि को भीर हमारी सुरक्षा को खतरा पैदा कर रही है झौर इससे दम क्षेत्र मे एक वसत्वन जो कायम हो रहा है यह भी हमारे लिए चिन्ता का विषय है। हमारी केन्द्रीय सरकार को इस स्रोर विशेष व्यान दे फर के इम समस्या को सलगाना चाहिए ।

झौर भी इस प्रफार की कई स्थस्याए है। हमारे झास-पास दूसरे देगो के झढुं बनाये जा रहे हैं। इसकी घोर भी हमारी सरकार ने श्र्यान दिया है लेकिन झभी तफ उलका कोई स्थुचिन रिजर नहीं छा पाया है। मैं इस सबघ मे इनना ही जिबेरन घरना चाहगा केन्द्रीय सरकार म कि यह बहुस ही झहुम समता है। इस झहुम ससले को बहुन ही छहम तरीके से सोचना चाहिए झौर इलक् उल मिकालमा चाहिए।

राष्ट्रपनि जी ने कोयले का खित्र किया है कि हमारे देश के घदर घनुल भण्टार कोयने का है। लेकिन फिर भी हमारा दुर्भाग्य है कि इमारे पाम कोयला जहा चाहिए वहा पहुन नही पाता है मौर देश की रेले कोयले के प्रमाव मे जन्द होती हैं जबकि कोयला हनारे गाम है और कोयले को निकालने के लिए हाम लगरे पास है, हमारे पास लेवर है, लेकिन फिर भी हम उस कोधले को निकाल कर समुचिस स्थान पर नहीं पहुचा था रहे हैं। यह हमारे लिए बड़ी चिन्ता का विषय है। इस मोर हमे ध्यान दे ता चाहिए।

तेल के क्षेत्र मे चाहे बह सर्वे का क्षेत्र हो या उत्पादन का क्षेत्र हो हमारी मरकार ने बहुत ही म्र-क्षे कदम उठाये है म्रोर मासा को जाती है कि म्रगले माने वाले चार पाच सालो के मदर जहां तक खनिज तेल का सबन्ध है हम ग्रात्मक्तिंग हो जायेंगे। यह एफ बहुत बडी धचीवमेट है म्रीर इसमे हमारी जो एकोनागी है बहुत हद् तक उमे ठीक होने मे सदद मिनेगी।

१न्त मे मै पुन केन्द्राय सरकार का ध्यान ऐग्नीय स्वर सेक्टर झौर भिछडे हुए प्रान्तो तथा डेजर्ट के जो इसाके है उनके इग्प्रवमंट की तरफ दिलाना चाहता हू। उन इलाका मे पानी ग्रच्छी तरह से पहुवाया जाय या बहा पर डेयरी हो, कैटिल वीर्िंग हो इस प्रकार की त्यवस्था की जाय नाफि जो बैंक वर्ड इलाके है या डेजर्ट के इलाके है जैस रायस्थान का बहन बडा भाग है उसकी भी प्रोग्रेस हो सके झौर एठ इम्बैलेंस जो हमार डेवलपमेट मे झाया है वह रक्त सके। इन्हा शब्दो के साथ मै धन्यवाद के प्रस्ताव का गभर्थन करता ह।

SHRI SYED AIIMED AGA (Baramulla) Sir, this accord with Sheikh Abdullah has removed the bitterness which was there during the last 22 years It has created an atmosphere in which the misunderstandings have been removed. It has created a welome change in attitude both on his oart and on the part of the Plebiscite Front, who are also changing their name All these things should be welcomed by all the people in the country Sheikh Abdullah was a man who fought for the freedom of the country. Ile was there when Mabatma Gandhi.

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Pandit Jawaharlal Nehru and Maulana Azad were there. He is a mun of that age. He is a man of that calibre and it is to be welcomed that he has come back.

SHRI ATAL BINARI VAJPAYEE: Then why was he arrested in 1953?

श्री सेवब अहमद शाना :

या भ्व वह भ समझे है क्रौर म सभजेगे मेरी वात देक्रौर दिल उनको जो म दे मुप को जबा क्रीरा।

श्री घटल बिहारी बाजपेयी : यह टेश वाले नही समझेगे फि: जिभको 1953 में गिरफ्नार फिया उसको बजीरे आजम छना दिगा गथा?

SHRI SYED AIIMED AGA: We forget certain things. It was Sheikh Abdullah who educated public opinicn in Kashmir against partition. When Mr. Jinnah came to Kashmir, the people of Kashmir told him to go back. Shri Vajpayee forgets that. This is the contribution of Sheikh Abdullah. The stature of Sheikh Abdullah is very high. He s giving confidence to the people who have stood for integration. He has said a number of times "I am for complete integration with the rest of the country". It was Sheikh Abdullah again who initiated steps for land retorms in Kashmir. We have not to this day land reforms anywhere else; it is only in Kashmir that we had land reforms

There was a class of people, who were landlords, and who were affected by this move They started an agitation in the name of Praja Parishad, and Sheikh Abdullah somehow felt irritated to such an extent that ho came down on them with a heavy hand. Because of his apprehensions he could not control himself and, therefore, he did sidetrack a little at that time when he was there.

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Actually, the negotiations for this accord were started by Panditji himself, who laid down the policy for this country, who laid down our foreign policy, who laid down the base for this country to grow. The basis of this accord is that. Panditji initiated action and dialogue with him and brought him round, trying to bring him back to the mainstream where he was due. Because of the demise of Panditji and all that, we could not help it. Sheikh Abdullah went into wilderness for some time. Now Indiraii, our madam leader, has shown a sense of history. She is not thinking of the present times, of the present regime or the present strength. Shc is looking ahead at the future history. She has, therefore, called him back to the main stream to share the Furden and to share the responsibilitie

Now Sheikh Ab.luliah is trying to go ahead with the rest of the country in the solution of the problems that face us today. Therefore, Sheikh Abdullah's stauce has to be viewed in this context, in this background, and not on some things like article 370 and so on. It is the attitude that matters. It is the people of Kashmir who have to come here and say "this is our country". You cannot do it by laws. Laws have no meaning.

SHRI ATAL BIHARI VAJPAYEE: Really they have no meaning'

SHRI SYED AIIMED AGA. Now this accord has created some furore in Pakistan. Bhutto has given a call for hartal. The Jan Sangh here has also given a call for bartal in Jammu. They are thinking alike. Let me concentrate myself on the call for hartal given by Bhutto. That hartal may be there whether particl or complete, but it shows the att-tude of Pakistan that they have felt unnerved

At this time, I am reminded of other things which are perhaps more

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[Shri Syed Ahmed Aga]

important and which we must take note of.

What is the attitude of the United States. They have lifted the embargo on the arms supply to Pakistan. Obviously, they are not happy with this accord that has taken place They are also not happy with the normalisation of relations between India and Pakistan. They do not want the Simia Agreement to be implemented. That is why Mr. Ford is lifting the embargo on the supply of arms to Pakistan

What else is Mr. Ford doing' Mr. Ford has done this in spite of the assurance given by Dr Kissinger here, when he nict the press, that they will see that there will not be an arms race. Why M Ford 18 doing all these things is because he is not happy with us as we have always had an independent foreign policy We have always supported the Arab cause and have stood by the African Liberation Movement. We gave shelter to the Bangla Desh refugees We fought back Pakistan, whom they gave arms and liberated Bangla Desh; the Seventh Fleet had to go back

There was our nuclear explosion Now he says "I am giving arms to Mr. Bhutto because, I want balance of power". What balance of power? He only wants something like a confrontation between India and Pakistan: therefore, he is arming Mr. Bhut-He wants Mr Bhutte to have a to confrontation with us Why does Mr. Bhutto want to co this? It is because he has he own difficulties In North West Frontier there was the assassingtion of Sherpao and the upsurge following it and the steps Bhutto had to take to suppress that

Then, there was a news item some days ago-it was announced by the Chief Whip in the Orissa Assembly--that a cheque from a foreign agency was sent for acception to Java Prakash on his arrival there Is that not CIA? Then, Jaya Prakash also says

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that there should be complete disobedience by the army, the civil servants and the police. He wants complete anarchy He has also said other things.

Then, we heard the news yesterday that in New York a book had been published. That book has used filthy language about the daughter of the Prophet of Islam and his wife. That book has come here for subversion.

Then, the United States Information Service printed the Koran in Calcutta. Unbound sheets of that were printed in such a way that the persons working there and the United States Information Service men could take out these papers and give them to the grocers for use as paper bags again for prompting subversion.

The United States is wanting that there should be subversion in the country. They are encouraging movements like that of Java Prakash Narayan. All that means that they want to weak on the Government here

They are not content with that They have brough at Diego Garcia large number of military apsenal and personnel They are trying to overawe all the littoral countries They have taken Maserah from Oman The Sheikh of Onan also wants to overawe his people He says, "I have given the island but military aid is coming. let the United State, be there and let overyhing clie also be there." Then. it Gwadar and Makaian in the Araman Sea, Pakistan is offering port failities to USA This is important beause in an emergency the United States can obstruct the flow of oil supplies from the Gulf States, whether if is from the Iraq or Sauli Arabia or the Gulf States, to this country. The United 'tates of Ame ':ca is not sitting idle They are trying in every positive manner to harm cur country. That is where our attention should go, and not to irticle 570 and to these small things which are being talked about.

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It is the threat of Americans that must be in our mind. We must think over it as to what they are doing. They do not want peace in the sub-continent. We were hoping that, perhaps, the Asian Collective Security would succeed. But what is Kissinger doing? He is offering a partial Peace Plan for Asia. He is trying all these West divide the Arab things which will world and dividing the Arab world means that, again, the United States of America would be there and there will be no peace in the sub-continent of Asia.

I am happy that today's news, perhaps, from Cairo was that Sud it had said that the Geneva Conterence has been accepted by the United States of America. The suggestion had come from Brezhnev that there be a Geneva Conference in which the PLO must be there as an equal member. If that happens it can be that there may be peace. I have still a feeling that the intentions of the United States of America, so far as we are concerned, are something about which we must be verv careful.

I am also happy about this thing that the Defence Minister of th Soviet Union is here accompanied by the Chief of the Air and Naval Forces. It is very important that we manufacture all sophisticated weapons in collaboration with them and their advice. We have got 3000 miles long coast.

What I say is, while on the one hand, we must be careful about the move of the United States of America, on the other hand, we must welcome the collaboration, the cooperation and the assistance that we are getting from the Soviet Union.

I would also like to invite your attention to the usual ways of creating confusion here by saying that both the super powers are in the Indian Ocean. The Soviet Union being in the Indian Ocean has no meaning. For the United States of America, the Indian Ocean is a place which is very important to them. Therefore, they are trying

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to confuse it. This thing is also confusing the people. We must be very clear on this,

What are the intentions of the United States of America both in the Indian Ocean and in the littoral States and inside the country also by creating confusion which is being done here, by having "March towards Parliament" 'disobedience by Civil servants" and all that. All these things we must clearly know. What is JP's "Total Revolution' slogan?

I conclude by quoting a verse in which I would say what JP means and what JP really says.

मकसुद बगां प्रोर है, अंदाजे बयां और,

He says something but he actually means something else.

तम्बीन के दो काम है, ग्रांश ग्रीर जिहां ग्रीर।

There are two sides of the picture. What is visible is different; what is not visible is the real thing.

With these words, I support the Motion of Thanks on the President's Address

थ मरी टी॰ लक्ष्म कान्तम्मा (खम्मम): मनापति जी, यह अन्तर्राष्ट्रीय महिला वर्ष है। इस सदन से ग्रीर सरकार में मैं ग्रनरोध करती हं कि ग्रन्तर्राष्ट्रीय महिला वर्ष के ग्रन्त तक हमारे देश में महिलाग्रों के प्रति जाने. ग्रननाने या म्दि के कारण या ग्रज्ञानवश जो पक्षपात ग्रीर भेदभाव बरता जा रहा है उगना ग्रन्त होना चाहिए। व्यक्तिगत मझे इस बात का खेद है कि जितने सदस्यों ने गहां भाषण दिये उन्होंने भहिला समन्यामों के बारे में किमी ने कुछ नही कहा। ग्यक्तिमत कानन में, विरासत ग्रादि में स्त्रियों ग्रीर पुरुषों के अधिकारों में जो अन्तर पाया जाता है उसे पूरी तरह दूर करना चाहिए । भहिलाझों के विरुद्ध जो पक्षपात किया जाता है वह मनज्य गौरव के विरुद्ध है। इन मधारों के

श्वीमति टेः लक्ष्मोकान्तस्मा]

लाने मे ससब को कोई कठिनाई नही होनी थाहिए। इसका उल्लेख राष्ट्रपति जी के भाषण मे भी होता तो ज्यादा ग्रच्छा होता। इस दिशा में भारत सरकार द्वारा किये जा रहे कार्यक्रम का वर्णन अगर भाषण मे होता तो ग्रच्छा होता। एक लेख मे श्री ग्रार० डी० मलिक ने कहा है कि इस देश में महिलाओं की कान्ति इतनी ढीली क्यो है ? इसके वारे मे वे कहते है रि महिलाओं के उद्धार में विलम्ब होने की जिम्मवारी हम पर है, जो महिला मसद सदस्य था भिनिस्टर है, इन मब पर ह । ससद मदस्यो ने महिनात्रो के उत्थान को ग्रपने विणेष उत्तरदायित्व के रूप में स्वीकार किया ही नही। हम इस बात को स्वीकार करते है कि इतने वर्षों में हम संसद् सदम्यों ने जो फिया है उस पर मगर विगार करे तो पायेगे कि बहत कम काम किया है। झौर बहत कर सकते थे, जो कि हम ने नहीं किया **B**1

मभापति महोदय, कम से कम सोशलिस्ट कन्टीज में कुछ प्रयास हम्रा है । मैंने थी इन्द्रजीन गुप्त से बाहर पूछा कि महिलाओ के वारे में कुछ थोडा सा बोलिये । हमारे देश मे कोई भी पार्टी हा मेरे ख्याल में बुर्जुग्रा की तरह है । महिलाओं की वर्तमान स्थिति का विष्टनेधण करने के लिये सरकार ने एक समिति बनायी थी और उस ने हाल ही मे ग्रपनी रिपोर्ट दी है जिस के ग्रनुसार महलिाम्रो की दशा कई क्षेत्रों में मत्यन्त दय-नीय है। यह बात भी स्पष्ट होती है हमारे सविधान और प्रन्य नानुनो द्वारा दिये गये समान ग्राधकारो से भारत की ग्रामीण महिलाये बडी हद तक बचिन रही ह और उन के जीवन मे कोई परिवर्तन नही आया है । यह रिपार्ट मे लिखा गय है। ने री जाति का राजनीतिक आधि। मौर सामाजिक उद्घाह बडी हद तक नगर समाज तक ही सी।मत रहा है। देश के देहतों में फैली हुई कोटि-ोटि महिल म्रो को उसका फल नही मिला मौर कोई समावना भी निकट भविष्य में नही दिखती ।

MR CHAIRMAN Now it 1s 5-30 pm We have to pass on to the next item The hon. Member may continue her speech tomorrow

श्रीमतें। लक्ष्मीकान्तव्मा . सभापति जी. में अनुरोध करनी ह कि हमको ज्यादा ट इस ৱিশ। জান ।

MR CHAIRMAN We shall see to morrow

17 30 hrs.

HALF AN-HOUR DISCUSSION

Issue of import licences for Polyester Fibre

MR CHAIRMAN We now take up the half an hour discussion Shri Madhu Limave to raise if

श्री मधु लिमये (बाना) सभापति महोदय, 6 दिसम्बर को जो ताराक्ति प्रश्न मैंने पोलिस्टर फाइबर के आयात के बारे मे पूछा था उस ना जो जवाब मत्नी महोदय के द्वारा दिया गया उसी पर यह म्राज की बहस ग्राधारित है । मेर प्रश्न के उत्तर मे मत्नी महोदय ने कहा था जिन लोगो को पोलियेस्टर फाइबर ग्रायात करने की छुट दी गई थी उस के बारे मे जान-कारी इकटठ। की जा रही है । स्रौर सदन के सभा स्थल पर रखा जाएगा लेकिन ढाई महीने के बाद भी मली महोदय ने पें लिस्टर फा जिर के ग्रायात के बारे में सदन को वि वास मे लने का काम नहीं किया। इसलिए सब से पहले मैं चाहगा कि हम लोगो की झोर से झौर इस सदन की झोर से इन्होने झपने कर्त्तव्य को पूरावरने में ज इक्षाने आप र ध किंगा है. उा ना ले कर श्राप इनको फटनारिये, डारिये ।